## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.86/ BB/ 2017	_	Await report from ROC	14	Kamaz Motors Limited

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

B. HEMANTH

9880732479

KAMAZ MOTON Linited

PCS for petitioner is present. He has filed compliance affidavit along with annexures. At his request, list it for hearing on 07.03.2018.

MEMBER (T)

MEMBER (J)